

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16897/2026 BLAPL/5831/2026	NILA SISA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /507 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000127/2025
2	D-BLAPL/16864/2026 BLAPL/5832/2026	BIJU @ ABHIMANYU @ SANJAYA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /131 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000192/2026
3	D-BLAPL/16929/2026 BLAPL/5833/2026	TARINI PRASAD TRIPATHY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /8 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000005/2026
4	D-BLAPL/14298/2026 BLAPL/5834/2026	SUNIL JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK TOWN /152 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000035/2026
5	D-BLAPL/15044/2026 BLAPL/5835/2026	ABHISHEK MALI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JEYPORE TOWN /123 /2023 DISTRICT & SESSIONS JUDGE,JEYPORE CT/0000098/2023
6	D-BLAPL/16318/2026 BLAPL/5836/2026	PABITRA NAG VS STATE OF ODISHA	SARBESWAR SAHOO VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000073/2025
7	D-BLAPL/17032/2026 BLAPL/5837/2026	ASUTOSH RANA @ JATI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /722 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000031/2026
8	D-BLAPL/16482/2026 BLAPL/5838/2026	AMIT AIND VS STATE OF ODISHA	DEBADATTA PRADHAN VS	AINTHAPALI /47 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000388/2026
9	D-BLAPL/16513/2026 BLAPL/5839/2026	MOHAN KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /75 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0000305/2026
10	D-BLAPL/17035/2026 BLAPL/5840/2026	KALANDI ROUT @ KALANDI @ KALIA @ KUNAL ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	EOW,BHUBANESWAR /15 /2021 PRESIDING OFFICER, DESIGNATED CO CT/0000057/2023
11	D-BLAPL/17039/2026 BLAPL/5841/2026	PINTU @ MANAS NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL TOWN /57 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000007/2026

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12	D-BLAPL/16889/2026 BLAPL/5842/2026	MANAS NATH VS STATE OF ODISHA	ASIT KUMAR JENA VS	PHULBANI SADAR /205 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000108/2025
13	D-BLAPL/17041/2026 BLAPL/5843/2026	KALIA @ BIKASH BARIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /336 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000006/2026
14	D-BLAPL/17042/2026 BLAPL/5844/2026	MURALI POLEI @ MURALI POLAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /193 /2026 A.D.J.,KODALA(Ganjam) Spl/0000001/2026
15	D-BLAPL/17044/2026 BLAPL/5845/2026	PRADEEP KUMAR ROUSTRAY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /377 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0000944/2026
16	D-BLAPL/16903/2026 BLAPL/5846/2026	D. PRAVEEN KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000108/2026
17	D-BLAPL/17049/2026 BLAPL/5847/2026	DHIRENDRA SAHU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu) 2(A)CC/0000022/2026
18	D-BLAPL/16906/2026 BLAPL/5848/2026	N. RAHUL KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000108/2026
19	D-BLAPL/16911/2026 BLAPL/5849/2026	NARENDRA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /69 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARHO GR/0000362/2026
20	D-BLAPL/17052/2026 BLAPL/5850/2026	RONI JAY KUMAR JHA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu) 2(A)CC/0000024/2025
21	D-BLAPL/16913/2026 BLAPL/5851/2026	PRIYABRATA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALIAPANDA /35 /2026 J.M.F.C.,PURI(Puri) GR/0000153/2026
22	D-BLAPL/17056/2026 BLAPL/5852/2026	SANTU @ SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /23 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000005/2026
23	D-BLAPL/16916/2026	P. MANEDRA BABU	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026

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	BLAPL/5853/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000108/2026
24	D-BLAPL/17060/2026 BLAPL/5854/2026	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /508 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000144/2025
25	D-BLAPL/16925/2026 BLAPL/5855/2026	C.H.YESUDASU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000108/2026
26	D-BLAPL/16927/2026 BLAPL/5856/2026	KUNU PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MANCHESWAR P.S. /68 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000106/2023
27	D-BLAPL/16933/2026 BLAPL/5857/2026	NALU SASMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000052/2026
28	D-BLAPL/16938/2026 BLAPL/5858/2026	BHAGIRATHI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000053/2026
29	D-BLAPL/17088/2026 BLAPL/5859/2026	ARUN MAHTO VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000114/2024
30	D-BLAPL/16705/2026 BLAPL/5860/2026	DEBI PRASAD PRAHARAJ VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SURADA /85 /2014 EXECUTIVE MAGISTRATE,CHILIKA(Khordha) CRMC/0000025/2026
31	D-BLAPL/16957/2026 BLAPL/5861/2026	KANHEI CHARAN MAHALA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000259/2026
32	D-BLAPL/16969/2026 BLAPL/5862/2026	MADAN MOHAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000259/2026
33	D-BLAPL/16125/2026 BLAPL/5863/2026	K.NAGESWAR @ KELE NAGESH RAO @ KELE DASA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000118/2023
34	D-BLAPL/17061/2026 BLAPL/5864/2026	BIJAY KU JENA @ BIJAY KUMAR JENA VS	RAJENDRA NARAYAN ROUT VS	SORO /306 /2026 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/16397/2026 BLAPL/5865/2026	STATE OF ODISHA TARANISEN ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	CT/0000552/2026 BHADRESWAR /109 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANG GR/0000254/2026
36	D-BLAPL/17066/2026 BLAPL/5866/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CRRI /114 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000455/2026
37	D-BLAPL/16781/2026 BLAPL/5867/2026	GAGAN SAMAL@ PIPI VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025
38	D-BLAPL/17068/2026 BLAPL/5868/2026	MD. MOUJUD @ MD.MAJUD @ MD.SUKHAL VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	KUTRA /284 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000023/2026
39	D-BLAPL/17069/2026 BLAPL/5869/2026	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	BINI MISHRA VS	TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000925/2026
40	D-BLAPL/17076/2026 BLAPL/5870/2026	RINTU TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PRESIDING OFFICER, O.P.I.D. COURT,B Spl/0000298/2025
41	D-BLAPL/17078/2026 BLAPL/5871/2026	SATRUGHANA BEHERA @ SATRUGHNA BEHEERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PHULBANI TOWN /236 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal ST/0000008/2024
42	D-BLAPL/17071/2026 BLAPL/5872/2026	RAJESH BHUTIA VS STATE OF ODISHA	BINI MISHRA VS	TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000925/2026
43	D-BLAPL/17079/2026 BLAPL/5873/2026	BISHRABA DIGAL VS STATE OF ODISHA	LAMBODAR ACHARI VS	// SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000012/2026
44	D-BLAPL/17081/2026 BLAPL/5874/2026	HRUDANANDA MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000112/2025
45	D-BLAPL/17096/2026 BLAPL/5875/2026	SRIKANT KUMAR DANGUA @ SRIKANTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /419 /2023 A.D.J.,KODALA(Ganjam) ST/0000067/2024

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46	D-BLAPL/17082/2026 BLAPL/5876/2026	LALITA SAHOO VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000040/2026
47	D-BLAPL/17083/2026 BLAPL/5877/2026	SK.MUSARAF ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHUNTUNI /161 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000499/2024
48	D-BLAPL/16670/2026 BLAPL/5878/2026	PRAVAT NAIK @ PRABHATA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /100 /2019 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000161/2019
49	D-BLAPL/14832/2026 BLAPL/5879/2026	SURYAKANTA NAYAK @ SURYA KANT NAYAK @ GUDU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	JANKIA P.S. /181 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000057/2025
50	D-BLAPL/16616/2026 BLAPL/5880/2026	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BIRMAHARAJPUR /191 /2025 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000406/2025
51	D-BLAPL/15893/2026 BLAPL/5881/2026	CHANDAN DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GRAM GANJAM /35 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000021/2026
52	D-BLAPL/16273/2026 BLAPL/5882/2026	BABULA BEHERA @ BABU VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BANKI /151 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000239/2025
53	D-BLAPL/16276/2026 BLAPL/5883/2026	BIPINI BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BANKI /151 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000239/2025
54	D-BLAPL/15279/2026 BLAPL/5884/2026	SIBENDRA HANTAL @ SIBINDRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000049/2022
55	D-BLAPL/17093/2026 BLAPL/5885/2026	DAITARI DAS @ DAYA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SIMULIA /58 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000258/2026
56	D-BLAPL/14838/2026 BLAPL/5886/2026	MADHU MALLIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	Tantiapal Marine /148 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000084/2024
57	D-BLAPL/15008/2026	MANORANJAN PATRA	SATYA NARAYAN MISHRA 4	BANSADA /255 /2025

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	BLAPL/5887/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000038/2026
58	D-CMP/24308/2026 CMP/961/2026	SHAKUNTALA JENA VS SIKHYA O ANUSANDHAN PVT., BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2022
59	D-CMP/25793/2026 CMP/962/2026	J. DEVI @ DEVI PRADHAN VS B. ROHINI KUMAR @ BUJI	SUSANTA KUMAR BARAL VS	// SR CIVIL JUDGE (COMMERCIAL COUR CS/0000047/2025
60	D-CMP/24552/2026 CMP/963/2026	SAMIM BUX VS RAHEMAN BUX	HARIHAR PANIGRAHI VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC IA/0000001/2026
61	D-CMP/25892/2026 CMP/964/2026	BISHNU CHARAN PANIGRAHI VS PADMABATI MISHRA	BIJAYA KUMAR BEHERA 1 VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) EC/0000007/2026
62	D-CMP/24880/2026 CMP/965/2026	JAGAT KUMAR KAR VS RAJESH CHANDRA MOHANTY	HRUDANANDA MOHAPATRA VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur IA/0000031/2026
63	D-CMP/25151/2026 CMP/966/2026	NIRUPAMA ROUT@SAMAL VS SUNIL KUMAR PANDA	HRUDANANDA MOHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2025
64	D-CMP/25307/2026 CMP/967/2026	RASHMI RANI PANIGRAHI VS ANIL KUMAR SAHU	RAJU KUMAR SATPATHY VS	// CIVIL JUDGE (SD),KODALA(Ganjam) CS/0000057/2019
65	D-CMP/25811/2026 CMP/968/2026	K.B.B. FISH SUPPLIERS, BHUBANESWAR VS VIAAN OIL INDUSTRIES, GUJARAT	LUCKY MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000190/2025
66	D-CMP/25642/2026 CMP/969/2026	PRAGYAN PARAMITA PRIYADARSINI VS BANITA MAHARANA	NITYANANDA BEHURIA VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagar IA/0000012/2026
67	D-CMP/25742/2026 CMP/970/2026	INDRAJEET MOHANTY VS KHIROD CHANDRA JENA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh TR/0000358/1999
68	D-CONTC/14400/2026 CONTC/3335/2026	M.C. OF ANCHALIKA HIGH SCHOOL, KAIJHAR VS	ADV. VS	// ()

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69	D-CONTC/22259/2026 CONTC/3336/2026	DR. N. THIRUMALA NAIK I.A.S. RAMESH CHANDRA MALLICK VS KIRANDEEP KAUR SAHOTA ,IAS	ADV VS	// // ()
70	D-CONTC/25533/2026 CONTC/3337/2026	GOURI KUMAR DAS VS SHUBHA SARMA, IAS	ADV VS	// ()
71	D-CONTC/25528/2026 CONTC/3338/2026	GANGADHAR SAHOO VS SHUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()
72	D-CONTC/25535/2026 CONTC/3339/2026	CHITARANJAN NAYAK VS SHUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()
73	D-CONTC/25543/2026 CONTC/3340/2026	BHAGYADHAR PRUSTY VS DR. SWATI MISHRA, OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// ()
74	D-CONTC/25442/2026 CONTC/3341/2026	JYOTI PRAKASH PADHEE VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF , WATER RESOURCES , ODISHA	ADV VS	// ()
75	D-CONTC/19540/2026 CONTC/3342/2026	RAMA CHANDRA SAHOO VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S.	ADV. VS	// ()
76	D-CRLA/16852/2026 CRLA/485/2026	CHANDRA SEKHAR KARJEE VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KASINAGAR /60 /2023 DISTRICT AND SESSIONS JUDGE, GAJAPATI ST/0000067/2023
77	D-CRLA/16176/2026 CRLA/486/2026	RAHUL SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PURI SADAR /552 /2025 3RD ADDL. DISTRICT JUDGE, PURI(Puri) TR/0000056/2025
78	D-CRLMC/15894/2026 CRLMC/1848/2026	JISU @ JIHUSAYA @ JIHUSOYA RAITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	K.NUAGAON /270 /2025 2ND A.D.J., BERHAMPUR(Ganjam) MIS.CASE/0000003/2026
79	D-CRLMC/16408/2026 CRLMC/1849/2026	JAY PRAKASH SETH VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BARGARH /204 /2012 CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS) CT/0000055/2015

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80	D-CRLMC/16025/2026 CRLMC/1850/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /38 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000119/2023
81	D-CRLMC/16892/2026 CRLMC/1851/2026	NASIMA KHATUN VS STATE OF ODISHA	RANJAN KUMAR ROUTRAY VS	TIRTOL /219 /2017 JMFC TIRTOL(Jagatsinghapur) GR/0000665/2017
82	D-CRLMC/16411/2026 CRLMC/1852/2026	JATIN TIRKEY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CHHEND /113 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000100/2023
83	D-CRLMC/15011/2026 CRLMC/1853/2026	SUDHIR KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /132 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000234/2025
84	D-CRLMC/15177/2026 CRLMC/1854/2026	REN PATNAIK @ REIN PATNAIK VS STATE OF ODISHA	PRATYUSH SHAH VS	Maitri Vihar PS /304 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001533/2023
85	D-CRLMC/16908/2026 CRLMC/1855/2026	KAMAL LOCHAN @ KAMAL KUMAR PATRA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// S.D.J.M.-CIVIL JUDGE (JD),UDALA(May ICC/0000010/2018
86	D-CRLMC/17090/2026 CRLMC/1856/2026	RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA(VIG.)	BASANTA KUMAR DAS VS	BALASORE VIGILANCE /4 /2010 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000013/2014
87	D-CRLMC/16089/2026 CRLMC/1857/2026	RABI SAHOO @ RABINDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	MAHILA PS,SEC-3,ROURKELA /73 /2012 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0001596/2012
88	D-CRLMC/16221/2026 CRLMC/1858/2026	SUDARSAN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /1 /2014 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000063/2015
89	D-CRLMC/16557/2026 CRLMC/1859/2026	ASHOK PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /163 /2014 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000045/2015
90	D-CRLMC/15708/2026 CRLMC/1860/2026	SARBESWAR BEHERA VS STATE OF ODISHA(VIG.)	SUDEEP KUMAR SARANGI VS	CUTTACK VIGILANCE /53 /1992 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000006/1999
91	D-CRLMC/16073/2026	SANJAY MUKHI @ PINTU MUKHI	RAJENDRA NARAYAN ROUT	BARIPADA TOWN /219 /2009

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1861/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000990/2009
92	D-CRLMC/16703/2026 CRLMC/1862/2026	BHOBANI GOCHHAYAT VS JALLI GOCHHAYAT	RANJU MISHRA VS	//0 J.M.F.C.,KONARK(Puri) EXECUTION CASE/0000022/2024
93	D-CRLMC/16490/2026 CRLMC/1863/2026	PRAMOD@PRAHALLAD BEHERA VS STATE OF ODISHA	SANDHYARANI DASH VS	//0 A.D.J.,SALIPUR(Cuttack) ST/0000061/2025
94	D-CRLMC/17073/2026 CRLMC/1864/2026	GOURI SANKAR DAS VS TRUPTIMAYEE BHUTIA	RANJIT MOHANTY VS	//0 JUDGE FAMILY COURT,BHUBANESWA CRL.EXN/0000082/2024
95	D-CRLMC/15973/2026 CRLMC/1865/2026	SUDHANSU SEKHAR JENA VS KALPANA PARIDA	JAYASINGH BEHERA VS	//0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000027/2020
96	D-CRLMC/16777/2026 CRLMC/1866/2026	SANTOSH KUMAR BISWAL @ SATASH BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /323 /2020 J.M.F.C.,BERHAMPUR(Ganjam) GR/0002274/2020
97	D-CRLMP/16243/2026 CRLMP/736/2026	SABITA MALLICK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	MARSHAGHAI /170 /2026 (//
98	D-CRLMP/16924/2026 CRLMP/737/2026	ASWINI BANCHHOR VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 (//
99	D-CRLMP/17151/2026 CRLMP/738/2026	BIRANCHI NARA YAN MOHANTY VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	//0 (//
100	D-CRLMP/15593/2026 CRLMP/739/2026	KOLA VAMANA MURTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	AMBADOLA /44 /2026 (//
101	D-CRLREV/14589/2026 CRLREV/407/2026	TAPAN KUMAR BISWAL@GANGA VS STATE OF ODISHA	BISWARANJAN DALAI VS	SARANAKUL /13 /2025 A.D.J.,ODAGAON(Nayagarh) ST/0000034/2025
102	D-FAO/18757/2026 FAO/666/2026	M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BHUBANESWAR VS	ANUPAM DASH VS	// COMNR. FOR EMPLOYEES COMPENSA'

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103	D-FAO/23988/2026 FAO/667/2026	JANAKI MUNDA DR. TABASSUM BANO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	EC/0000010/2023 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000734/2015
104	D-FAO/23991/2026 FAO/668/2026	DR. ASHOK KUMAR KHATUA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002664/2015
105	D-FAO/24225/2026 FAO/669/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000988/2016
106	D-FAO/24174/2026 FAO/670/2026	NEW INDIA ASSURANCE CO.LTD., CUTTACK VS CHAMPABATI NAYAK	SOMNATH ROY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000005/2025
107	D-FAO/23389/2026 FAO/671/2026	ANIL KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000302/2017
108	D-FAO/23396/2026 FAO/672/2026	HARI GOCHHAYAT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0003110/2017
109	D-FAO/23408/2026 FAO/673/2026	MANOJ KUMAR TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000145/2016
110	D-FAO/25641/2026 FAO/674/2026	MANAGING COMMITTEE OF PARAMESWAR HIGH SCHOOL, JAJPUR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001040/2017
111	D-FAO/25324/2026 FAO/675/2026	ORISSA STATE ROAD TRANSPORT CORPORATION, KHURDA VS NIRANJAN BARIK	SIDHARTH PRASAD DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000233/2024
112	D-FAO/24635/2026 FAO/676/2026	MANOJA KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000370/2015
113	D-MACA/18765/2026 MACA/528/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BHUBANESWAR VS BHUJA POLEI (DEAD)	ANUPAM DASH VS	// A.D.J.,ASKA(Ganjam) Mac/0000140/2017

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114	D-MACA/24322/2026 MACA/529/2026	M/S.NATIONAL INSURANCE CO.LTD., CUTTACK VS PRIYANKA DAS	MAHITOSH SINHA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000584/2017
115	D-MACA/24359/2026 MACA/530/2026	THE NEW INDIA ASSURANCE CO. LTD JEYPORE, KORAPUT VS SAHADEB NAYAK	NAYAN BEHARI DAS VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000002/2023
116	D-MACA/24329/2026 MACA/531/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SUMITRA MALIK	PRAKASH KUMAR MOHANTY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000241/2021
117	D-MATA/25030/2026 MATA/191/2026	SMRUTIRANJAN SINGHSAMANT @ SMRUTI RANJAN SINGHSAMANTA VS BHAGYASHREE SINGHSAMANTA	BIKASH CHANDRA PARIJA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000018/2025
118	D-RPFAM/23756/2026 RPFAM/154/2026	RAJESH KUMAR BEHERA VS SUKANTI MEHER	PRADEEP KUMAR NATH VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000039/2025
119	D-RSA/25349/2026 RSA/297/2026	SANTOSH KUMAR MOHANTY VS SUKANTA KUMAR SAHOO	SUMIT KUMAR MOHANTY VS	// A.D.J.,BHUBANESWAR(Khordha) RFA/0000041/2008
120	D-TRP(C)/17700/2026 TRP(C)/165/2026	RASMITA SAHOO VS MANORANJAN SAHU	JANAKI KANTA MAHAPATRA VS	// J.M.F.C.(II),BHUBANESWAR(Khordha) CP/0000096/2024
121	D-TRP(C)/25556/2026 TRP(C)/166/2026	PRITISHREE PRIYADARSINI VS HARICHANDAN TRIPATHY	MANMAYA KUMAR DASH VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000057/2026
122	D-WA/19119/2026 WA/815/2026	STATE OF ODISHA VS KESARI NAIK	SASWAT DAS,A.G.A VS	// () //
123	D-WA/22635/2026 WA/816/2026	STATE OF ODISHA VS GOLAK BIHARI BEHERA	SAROJ KUMAR JEE,A.G.A VS	// () //
124	D-WA/25859/2026 WA/817/2026	HIMANSU SEKHAR SENAPATI VS UNION OF INDIA	JYOTIRMAYA SAHOO VS	// () //
125	D-WP(C)/25938/2026	ASHA SINGH	ASHUTOSH DASH	//

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	WP(C)/17902/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/25836/2026 WP(C)/17903/2026	BASANTA SENAPATI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
127	D-WP(C)/25807/2026 WP(C)/17904/2026	GYANA RANJAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
128	D-WP(C)/25805/2026 WP(C)/17905/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
129	D-WP(C)/25941/2026 WP(C)/17906/2026	BISHNUPRIYA DEI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
130	D-WP(C)/25238/2026 WP(C)/17907/2026	BHARAT KANDI VS THE COLLECTOR CUM DISTRICT MAGISTRATE, PURI	GANESH PRASAD SAMAL VS	// 0 //
131	D-WP(C)/25461/2026 WP(C)/17908/2026	GOVERNING BODY OF PLUS THREE ROYAL COMMERCE AND SCIENCE COLLEGE, VS STATE OF ODISHA	ROYAL KUMAR B MADRAK VS	// 0 //
132	D-WP(C)/25917/2026 WP(C)/17909/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	SATTWIK KUMAR PANDA VS	// 0 //
133	D-WP(C)/25747/2026 WP(C)/17910/2026	RENUBALA LENKA VS CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
134	D-WP(C)/24704/2026 WP(C)/17911/2026	SAMBUNATH PATI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
135	D-WP(C)/25013/2026 WP(C)/17912/2026	TULSI TIRIA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
136	D-WP(C)/25815/2026 WP(C)/17913/2026	SIBARAM PRADHAN VS	KOUSIK ANANDA GURU VS	// 0

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137	D-WP(C)/26001/2026 WP(C)/17914/2026	STATE OF ODISHA PRATAP KESHARI HOTA VS	KABIR KUMAR JENA VS	// // 0
138	D-WP(C)/25652/2026 WP(C)/17915/2026	STATE OF ODISHA NALINIKANTA DAS VS	ATUL TRIPTAHY VS	// // 0
139	D-WP(C)/25972/2026 WP(C)/17916/2026	STATE OF ODISHA HARELAL MURMU VS	BINAYA KUMAR MOHANTY VS	// // 0
140	D-WP(C)/24631/2026 WP(C)/17917/2026	STATE OF ODISHA SMRUTI PRAVA PATRA VS	ATUL TRIPATHY VS	// // 0
141	D-WP(C)/21260/2026 WP(C)/17918/2026	STATE OF ODISHA DARIDRA NARAYAN BHOI VS	KIRTAN DANG VS	// // 0
142	D-WP(C)/25977/2026 WP(C)/17919/2026	STATE OF ODISHA PRITICHHANDA SINGH VS	BINAYA KUMAR MOHANTY VS	// // 0
143	D-WP(C)/25379/2026 WP(C)/17920/2026	STATE OF ODISHA BASANTA KUMAR SAHOO VS	KRUSHNA CHANDRA RATH VS	// // 0
144	D-WP(C)/25536/2026 WP(C)/17921/2026	STATE OF ODISHA KARTIKESWAR PANDAB VS	AJAYA KUMAR TRIPATHY VS	// // 0
145	D-WP(C)/24586/2026 WP(C)/17922/2026	STATE OF ODISHA AMRUN BIBI VS	CHITTA RANJAN PATTNAIK VS	// // 0
146	D-WP(C)/25999/2026 WP(C)/17923/2026	STATE OF ODISHA SASMITA MOHAPATRA VS	SAROJA KANTA SAMAL VS	// // 0
147	D-WP(C)/26012/2026 WP(C)/17924/2026	STATE OF ODISHA NALINIKANTA RAY VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/25931/2026 WP(C)/17925/2026	BISHNU CHARAN PARIDA VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
149	D-WP(C)/24939/2026 WP(C)/17926/2026	M/S ORIENTAL SECURITY SERVICE VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
150	D-WP(C)/24585/2026 WP(C)/17927/2026	EXECUTIVE ENGINEER (ELECTRICAL) TPWODL, SONEPUR VS SABITRI MEHER	PRASANTA KUMAR TRIPATHY VS	// 0 //
151	D-WP(C)/25686/2026 WP(C)/17928/2026	NALINIKANTA BARIK VS UNION OF INDIA	SANGRAM KESHARI MISHRA VS	// 0 //
152	D-WP(C)/26011/2026 WP(C)/17929/2026	JAGANNATH PATSANI VS THE COLLECTOR, CUTTACK	SUJATA JENA VS PRAKASH K. MISHRA, R.K.SAHOO, S.S.SATYADARSHI/ S.PANDA, J.J.R YADAV, J.R.MISHRA, K	// 0 //
153	D-WP(C)/25971/2026 WP(C)/17930/2026	TAPAN KUMAR MANDAL VS STATE OF ORISSA	VS	// 0 //
154	D-WP(C)/25958/2026 WP(C)/17931/2026	SUJIT KUMAR SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
155	D-WP(C)/26115/2026 WP(C)/17932/2026	SUDHAKAR SATPATHY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
156	D-WP(C)/25825/2026 WP(C)/17933/2026	GEETARANEE DAS VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //
157	D-WP(C)/26006/2026 WP(C)/17934/2026	KANDURI CHARAN PRADHAN VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
158	D-WP(C)/25960/2026 WP(C)/17935/2026	NAROTTAM NAYAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
159	D-WP(C)/26028/2026	M/S IB VALLEY TRANSPORT, JHARSUGUDA	LAXMINARAYAN PATEL	//

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	WP(C)/17936/2026	VS MAHANADI COAL FIELD LIMITED, SAMBALPUR	VS	0 //
160	D-WP(C)/25921/2026 WP(C)/17937/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	SATTWIK KUMAR PANDA VS	// 0 //
161	D-WP(C)/25943/2026 WP(C)/17938/2026	AMINA BIBI VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
162	D-WP(C)/26022/2026 WP(C)/17939/2026	JAYANTA PATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
163	D-WP(C)/25944/2026 WP(C)/17940/2026	JNANENDRA CHAND @ GAJENDRA KUMAR CHAND VS STATE OF ORISSA	SUMIT KUMAR MOHANTY VS	// 0 //
164	D-WP(C)/25946/2026 WP(C)/17941/2026	ABDUL GAFAR KHAN VS STATE OF ORISSA	SUMIT KUMAR MOHANTY VS	// 0 //
165	D-WP(C)/25776/2026 WP(C)/17942/2026	NILASAILA NAYAK VS DIVISIONAL FOREST OFFICER BHADRAK WILDLIFE DIVISION, BHADRAK	UMESH CHANDRA PATNAIK VS	// 0 //
166	D-WP(C)/25653/2026 WP(C)/17943/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
167	D-WP(C)/26096/2026 WP(C)/17944/2026	JYOTIRMAYEE RAY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
168	D-WP(C)/25853/2026 WP(C)/17945/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
169	D-WP(C)/25798/2026 WP(C)/17946/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
170	D-WP(C)/25860/2026 WP(C)/17947/2026	APALI BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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171	D-WP(C)/25954/2026 WP(C)/17948/2026	STATE OF ODISHA LENKA AND SONS, CUTTACK VS THE BANKING OMBUDSMAN, RESERVE BANK OF INDIA, BHUBANESWAR	SARADA DASH VS	// // ()
172	D-WP(C)/26072/2026 WP(C)/17949/2026	GODABARTY NARSINGH MURTY VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// ()
173	D-WP(C)/25888/2026 WP(C)/17950/2026	NIRANJAN SAHOO VS THE COLLECTOR AND D.M. KHURDA	PRADEEP KUMAR MOHANTY VS	// ()
174	D-WP(C)/26025/2026 WP(C)/17951/2026	DR. ARCHANA AGRAWAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()
175	D-WP(C)/25891/2026 WP(C)/17952/2026	RAMA CHANDRA PANDA VS THE COLLECTOR AND THE D.M.KHURDA	PRADEEP KUMAR MOHANTY VS	// ()
176	D-WP(C)/26038/2026 WP(C)/17953/2026	PRADEEP KUMAR MOHANTY VS COLLECTOR AND DIST.MAGISTRATE, KHURDA	PRADEEP KUMAR MOHANTY VS	// ()
177	D-WP(C)/25865/2026 WP(C)/17954/2026	BINODA BIHARI PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
178	D-WP(C)/25870/2026 WP(C)/17955/2026	MANOJ KUMAR MOHANTY VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// ()
179	D-WP(C)/26085/2026 WP(C)/17956/2026	ALOK RANJAN PATRA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// ()
180	D-WP(C)/24382/2026 WP(C)/17957/2026	DHANSAR SERVICE CO-OPERATIVE SOCIETY LTD.,CUTTACK VS CHITTARANJAN SAHOO	BIKRAM CHANDRA GHADEI VS KALPATARU PANIGRAHI, S. PANIGRAHI	// ()
181	D-WP(C)/25875/2026 WP(C)/17958/2026	T.B.GIRIJA SHANKAR PATRA VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// ()

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182	D-WP(C)/25833/2026 WP(C)/17959/2026	PADURAM MAJHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
183	D-WP(C)/25832/2026 WP(C)/17960/2026	MAHADEB BARIK VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //
184	D-WP(C)/25883/2026 WP(C)/17961/2026	SURYA PRAKASH JENA VS THE COLLECTOR AND THE DISTRICT MAGISTRATE, KHURDA	PRADEEP KUMAR MOHANTY VS	// 0 //
185	D-WP(C)/24423/2026 WP(C)/17962/2026	KALEYAN TUDU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
186	D-WP(C)/24429/2026 WP(C)/17963/2026	GURU CHARAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
187	D-WP(C)/25909/2026 WP(C)/17964/2026	GOURI BEHERA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
188	D-WP(C)/24433/2026 WP(C)/17965/2026	DISCO NAIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
189	D-WP(C)/25936/2026 WP(C)/17966/2026	LAKHMU PUJARI @ BHATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
190	D-WP(C)/26101/2026 WP(C)/17967/2026	CHITTARANJAN PRADHAN VS ODISHA GRAMEEN BANK	TRILOCHAN DASH VS	// 0 //
191	D-WP(C)/24438/2026 WP(C)/17968/2026	GOURAV KUMAR SOREN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
192	D-WP(C)/26163/2026 WP(C)/17969/2026	MAMATA SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	D-WP(C)/24441/2026	SACHIN KUMAR PATEL	AMIYA KUMAR CHHATOI	//

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	WP(C)/17970/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/24716/2026 WP(C)/17971/2026	JOYCE DUNG DUNG VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
195	D-WP(C)/24430/2026 WP(C)/17972/2026	SMRUTI RANJAN MISHRA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
196	D-WP(C)/24271/2026 WP(C)/17973/2026	RAJANI KANTA SRICHANDAN VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD	PRAGYAN PARAMITA MOHANTY VS	// 0 //
197	D-WP(C)/25608/2026 WP(C)/17974/2026	RASMITA SAHOO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
198	D-WP(C)/26043/2026 WP(C)/17975/2026	HIMANSU SEKHAR CHAND VS BISHOP, JAYPORE EVANGELICAL LUTHERAN CHURCH, CENTRAL OFFICE, KORAPUT	SARASWATI SENAPATI VS	// 0 //
199	D-WP(C)/26122/2026 WP(C)/17976/2026	HRUSHIKESH MATHAN VS THE SUB-DIVISIONAL MAGISTRATE OFFICE OF THE SUB COLLECTOR AND SDM, BALESWAR	SARAT CHANDRA PADHI VS	// 0 //
200	D-WP(C)/25401/2026 WP(C)/17977/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDHA	GOREKHANATH DAS VS	// 0 //
201	D-WP(C)/23693/2026 WP(C)/17978/2026	APARNA KUMARI KATHUA @ APORNA KATHUA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
202	D-WP(C)/26066/2026 WP(C)/17979/2026	JAY KISHORE CHOUBEY VS REVENUE DIVISIONAL COMMISSIONER (CENTRA ZONE), BOARD OF REVENUE BUILDING, CUTTACK	NIRANJAN LENKA VS	// 0 //
203	D-WP(C)/25995/2026 WP(C)/17980/2026	SAILABALA PADHI VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
204	D-WP(C)/24719/2026 WP(C)/17981/2026	DIPTIMAYEE SAHOO VS	AMIYA KUMAR CHHATOI VS	// 0

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205	D-WP(C)/26048/2026 WP(C)/17982/2026	STATE OF ODISHA JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// // ()
206	D-WP(C)/25321/2026 WP(C)/17983/2026	STATE OF ODISHA CHINTAMANI SAHOO VS	DAYANIDHI MISHRA VS	// // ()
207	D-WP(C)/26041/2026 WP(C)/17984/2026	ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR BALARAM PANDA VS	JAJATI KESHARI KHUNTIA VS	// // ()
208	D-WP(C)/24733/2026 WP(C)/17985/2026	COLLECTOR AND DIST.MAGISTRATE, BHADRAK SOUMYA SURAVITA SINGH VS	AMIYA KUMAR CHHATOI VS	// // ()
209	D-WP(C)/24745/2026 WP(C)/17986/2026	STATE OF ODISHA PRABINA NAIK VS	AMIYA KUMAR CHHATOI VS	// // ()
210	D-WP(C)/25675/2026 WP(C)/17987/2026	STATE OF ODISHA BICHITRA @ BICHITRANANDA SENAPATI VS	KABIRAJ PRADHAN VS	// // ()
211	D-WP(C)/25593/2026 WP(C)/17988/2026	STATE OF ODISHA BETA @ RABI HEMBRAM VS	SURYAKANTA DASH VS	// // ()
212	D-WP(C)/26053/2026 WP(C)/17989/2026	UNION OF INDIA DR. SANJIB KUMAR PANDA VS	AVIJIT MISHRA VS	// // ()
213	D-WP(C)/26057/2026 WP(C)/17990/2026	STATE OF ODISHA DR. SHANKAR RAM CHANDWANI VS	AVIJIT MISHRA VS	// // ()
214	D-WP(C)/26040/2026 WP(C)/17991/2026	STATE OF ODISHA DAKSHYA KUMAR SAHOO VS	DAYANIDHI MISHRA VS	// // ()
215	D-WP(C)/25405/2026 WP(C)/17992/2026	PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), KEONJHAR, ODISHA BANK OF INDIA, BHUBANESWAR VS	GOREKHANATH DAS VS	// // ()
		THE CHIEF JUDICIAL MAGISTRATE, KHORDA		//

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216	D-WP(C)/25856/2026 WP(C)/17993/2026	UMESH CHANDRA MOHANTY VS UNION OF INDIA	ASHOK KUMAR SARANGI VS	// 0 //
217	D-WP(C)/26060/2026 WP(C)/17994/2026	BIRAKISHORE MANDHATA @ BIRANCHI MANDHATA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
218	D-WP(C)/26071/2026 WP(C)/17995/2026	PRADIPTA ROUT VS SECRETARY TO GOVT, DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT, KHURDA	NIRANJAN LENKA VS	// 0 //
219	D-WP(C)/26070/2026 WP(C)/17996/2026	BHABAGRAHI CHOTTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
220	D-WP(C)/26132/2026 WP(C)/17997/2026	MANABA SEVA CHARITABLE TRUST, ANGUL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
221	D-WP(C)/25758/2026 WP(C)/17998/2026	BIKASH KUMAR DHAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	// 0 //
222	D-WP(C)/26074/2026 WP(C)/17999/2026	BIJAY ROUTRAY @ BULU ROUTRAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
223	D-WP(C)/26078/2026 WP(C)/18000/2026	PITABASH CHOTTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
224	D-WP(C)/25802/2026 WP(C)/18001/2026	AVIPSA SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
225	D-WP(C)/26068/2026 WP(C)/18002/2026	M/S. MAA BIRAJA TRADERS, JAJPUR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
226	D-WP(C)/26082/2026 WP(C)/18003/2026	BANKANIDHI BAHUBALENDRA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
227	D-WP(C)/26103/2026	LINGARAJ SAHOO	JYOTIRMAYA SAHOO	//

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	WP(C)/18004/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/25932/2026 WP(C)/18005/2026	BHASKAR BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
229	D-WP(C)/26088/2026 WP(C)/18006/2026	BIRAKISHORE MANDHATA @ BIRANCHI MANDHATA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
230	D-WP(C)/26094/2026 WP(C)/18007/2026	RAMANATH SUTAR VS PRINCIPAL ACCOUNTANT GENERAL(A AND E), BHUBANESWAR	BIKRAM KUMAR BEHERA VS	// 0 //
231	D-WP(C)/26031/2026 WP(C)/18008/2026	BIBHU PRASAD KHUNTIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
232	D-WP(C)/26050/2026 WP(C)/18009/2026	JAY KISHORE CHOUBEY VS REVENUE DIVISIONAL COMMISSIONER (CENTRAL ZONE) CUTTACK	NIRANJAN LENKA VS	// 0 //
233	D-WP(C)/25933/2026 WP(C)/18010/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	SATTWIK KUMAR PANDA VS	// 0 //
234	D-WP(C)/26034/2026 WP(C)/18011/2026	SANTOSH NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
235	D-WP(C)/26089/2026 WP(C)/18012/2026	MAHAVIR INFRA-DEVELOPERS (P) LTD., BHUBANESWAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
236	D-WP(C)/26165/2026 WP(C)/18013/2026	M/S.BIMALA RICE MILL, GANJAM VS BRANCH MANAGER, STATE BANK OF INDIA, GANJAM	PURNA CHANDRA DAS VS	// 0 //
237	D-WP(C)/25701/2026 WP(C)/18014/2026	CHITTARANJAN MOHANTY VS STATE OF ODISHA	CHITTARANJAN MOHANTY (In Person) VS	// 0 //
238	D-WP(C)/26131/2026 WP(C)/18015/2026	SABITA SAMAL VS	SUKANTA KUMAR DALAI VS	// 0

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239	D-WP(C)/26093/2026 WP(C)/18016/2026	STATE OF ODISHA MAHAVIR INFRA DEVELOPERS (P) LTD., BHUBANESWAR VS	SUKANTA KUMAR DALAI VS	// // ()
240	D-WP(C)/26087/2026 WP(C)/18017/2026	STATE OF ODISHA BHIKARI MUDULI VS	MANOJ KUMAR PATI VS	// // ()
241	D-WP(C)/26049/2026 WP(C)/18018/2026	STATE OF ODISHA MD ZAKIR HUSSEIN VS	SIDHARTHA DAS VS	// // ()
242	D-WP(C)/26035/2026 WP(C)/18019/2026	STATE OF ODISHA JAYANTA KUMAR JENA VS	MAHESWAR MOHANTY VS	// // ()
243	D-WP(C)/26147/2026 WP(C)/18020/2026	STATE OF ODISHA KHELALUR GRAM PANCHAYAT, PURI VS	SUKANTA KUMAR DALAI VS	// // ()
244	D-WP(C)/24791/2026 WP(C)/18021/2026	STATE OF ODISHA ABYA KISHOR BARGAI VS	ASUTOSH ROUT VS	// // ()
245	D-WP(C)/24695/2026 WP(C)/18022/2026	STATE OF ODISHA PURNA CHANDRA JENA VS	HRUDANANDA MOHAPATRA VS	// // ()
246	D-WP(C)/26142/2026 WP(C)/18023/2026	STATE OF ODISHA BENUDHAR PARIDA VS	SUKANTA KUMAR DALAI VS	// // ()
247	D-WP(C)/26032/2026 WP(C)/18024/2026	STATE OF ODISHA RAMESH CHANDRA JENA @ RAMA JENA VS	MAHESWAR MOHANTY VS	// // ()
248	D-WP(C)/25160/2026 WP(C)/18025/2026	STATE OF ODISHA JAGANNATH GHOSH VS	SUBASH CHANDRA ACHARAY VS	// // ()
249	D-WP(C)/25166/2026 WP(C)/18026/2026	STATE OF ODISHA DHARANIDHAR BEHERA VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE, KAMAKHYANAGAR	SUBASH CHANDRA ACHARYA VS	// // ()

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250	D-WP(C)/26125/2026 WP(C)/18027/2026	G.MANJU SERVICES PVT. LTD., CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
251	D-WP(C)/26140/2026 WP(C)/18028/2026	HEMALATA PATRO VS ODISHA STATE HOUSING BOARD, BHUBANESWAR	PRASANTA KUMAR NANDA VS	// 0 //
252	D-WP(C)/25925/2026 WP(C)/18029/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	SATTWIK KUMAR PANDA VS	// 0 //
253	D-WP(C)/25790/2026 WP(C)/18030/2026	SANJUKTA PANY VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
254	D-WP(C)/26121/2026 WP(C)/18031/2026	SUMITRA PAHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
255	D-WP(C)/25394/2026 WP(C)/18032/2026	BANK OF INDIA, TRISULIA VS THE CHIEF JUDICIAL MAGISTRATE, KHORDHA	GOREKHANATH DAS VS	// 0 //
256	D-WP(C)/25993/2026 WP(C)/18033/2026	BHANUMATI JENA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
257	D-WP(C)/25877/2026 WP(C)/18034/2026	MADHUSUDAN SUBUDHI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
258	D-WP(C)/25994/2026 WP(C)/18035/2026	GADADHAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
259	D-WP(C)/25397/2026 WP(C)/18036/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDHA	GOREKHANATH DAS VS	// 0 //
260	D-WP(C)/25389/2026 WP(C)/18037/2026	BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDHA	GOREKHANATH DAS VS	// 0 //
261	D-WP(C)/25458/2026	AMULYA KUMAR MOHARANA	SURENDRA KUMAR SAHOO	//

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	WP(C)/18038/2026	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/26004/2026 WP(C)/18039/2026	SUBHS CAFE, BHADRAK VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
263	D-WP(C)/25291/2026 WP(C)/18040/2026	MADHUSUDAN SAHOO VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
264	D-WP(C)/26144/2026 WP(C)/18041/2026	SAI SUPRIT SEN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
265	D-WP(C)/25042/2026 WP(C)/18042/2026	HIMANSU SEKHAR KALET VS REGISTRAR-CUM-JIC NIZARAT, CIVIL COURTS, BARGARH	CHITTA RANJAN PATTNAIK VS	// 0 //
266	D-WP(C)/26139/2026 WP(C)/18043/2026	AMITA PANDA VS THE COLLECTOR CUM ARBITRATOR (NHAI), GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
267	D-WP(C)/26137/2026 WP(C)/18044/2026	RABINARAYANA DASH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
268	D-WP(C)/26138/2026 WP(C)/18045/2026	ASHOK KUMAR PANDA VS THE COLLECTOR CUM ARBITRATOR (NHAI), GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
269	D-WP(C)/25679/2026 WP(C)/18046/2026	DUSMANTA SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
270	D-WP(C)/26123/2026 WP(C)/18047/2026	MRUTYUNJAY MAHAKUL VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
271	D-WP(C)/25724/2026 WP(C)/18048/2026	BINAPANI MOHANTY VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
272	D-WP(C)/26080/2026 WP(C)/18049/2026	RATIKANTA SAMAL VS	JAGADISH JENA VS	// 0

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273	D-WP(C)/25235/2026 WP(C)/18050/2026	RTO, CUTTACK KUMADABANDHU @ KUMUDABANDHU PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	// // ()
274	D-WP(C)/26119/2026 WP(C)/18051/2026	BINOD KUMAR JAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
275	D-WP(C)/25967/2026 WP(C)/18052/2026	DHADESWAR @ DHADI BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //
276	D-WP(C)/26158/2026 WP(C)/18053/2026	LAMBODHAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
277	D-WP(C)/26160/2026 WP(C)/18054/2026	MUSA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
278	D-WP(C)/26099/2026 WP(C)/18055/2026	DUSHMANTA KUMAR SAHU VS PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR	TUSAR KUMAR MISHRA VS	// () //
279	D-WP(C)/26156/2026 WP(C)/18056/2026	RAGHUNATH MURMU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
280	D-WP(C)/25228/2026 WP(C)/18057/2026	BUDHAN SHAW VS THE DEPUTY DIRECTOR, CONSOLIDATION, PURI	MANOJ KUMAR MALLICK VS	// () //
281	D-WP(C)/26007/2026 WP(C)/18058/2026	JALANDHAR JANI VS STATE OF ODISHA	ASHUTOSH DASH VS	// () //
282	D-WP(C)/26107/2026 WP(C)/18059/2026	DUSHMANTA KUMAR SAHU VS PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR	TUSAR KUMAR MISHRA VS	// () //
283	D-WP(C)/25949/2026 WP(C)/18060/2026	PRADEEP KUMAR PATRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// () //

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284	D-WP(C)/24965/2026 WP(C)/18061/2026	AJAY BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //
285	D-ABLAPL/16767/2026 ABLAPL/6583/2026	NANDU @ GANESH NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHARABEL NAGAR P.S. /285 /2026 () //
286	D-ABLAPL/16768/2026 ABLAPL/6584/2026	BASANTI BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	KODALA /220 /2026 () //
287	D-ABLAPL/16770/2026 ABLAPL/6585/2026	RINKAN MALLICK VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /131 /2026 () //
288	D-ABLAPL/15039/2026 ABLAPL/6586/2026	ASHOK KUMAR BINDHANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BERHAMPUR /53 /2026 () //
289	D-ABLAPL/16772/2026 ABLAPL/6587/2026	AMIT KUMAR GUPTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 J.M.F.C.,KOTPAD(Koraput) 2(A)CC/000002/2026
290	D-ABLAPL/15152/2026 ABLAPL/6588/2026	MD JAVED @ JAWED AKHTAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /80 /2026 () //
291	D-ABLAPL/16776/2026 ABLAPL/6589/2026	RAMJAN KHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /378 /2026 () //
292	D-ABLAPL/16921/2026 ABLAPL/6590/2026	KISAN DIGAL VS STATE OF ODISHA	PRINCEPEE RAY VS	NCB BHUBANESWAR /1 /2026 () //
293	D-ABLAPL/16930/2026 ABLAPL/6591/2026	BIGYAN PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000053/2025
294	D-ABLAPL/16780/2026 ABLAPL/6592/2026	SURESH CHHATOI @ SURESH KUMAR CHHATOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /156 /2025 () //
295	D-ABLAPL/16939/2026	MUZAFAR KHAN @ RAJU KHAN	BRAJA KISHOR PANDA	JONK /182 /2026

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	ABLAPL/6593/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/16871/2026 ABLAPL/6594/2026	NIMAIN CHARAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /246 /2026 () //
297	D-ABLAPL/15222/2026 ABLAPL/6595/2026	PURSHOTTAM MAHANKUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /114 /2026 () //
298	D-ABLAPL/16884/2026 ABLAPL/6596/2026	BABU BEHERA VS STATE OF ODISHA	BIKRAM RATH VS	ATHGARH /224 /2026 () //
299	D-ABLAPL/15834/2026 ABLAPL/6597/2026	PINTU SAHU @ PINTU KUMAR SAHU VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL SADAR PS /389 /2026 () //
300	D-ABLAPL/16874/2026 ABLAPL/6598/2026	KARUNAKAR MANGAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /259 /2026 () //
301	D-ABLAPL/16875/2026 ABLAPL/6599/2026	SEK @ SK. ABUKALAM VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /230 /2026 () //
302	D-ABLAPL/17048/2026 ABLAPL/6600/2026	PRATAP PRADHAN@MATHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /150 /2026 () //
303	D-ABLAPL/15921/2026 ABLAPL/6601/2026	CHUNURAM SINGH VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /68 /2017 () //
304	D-ABLAPL/17054/2026 ABLAPL/6602/2026	JAGABANDHU SAHOO@ JAGANNATH SAHOO VS STATE OF ODISHA	PRATIK DASH VS	MARSHAGHAI /226 /2026 () //
305	D-ABLAPL/16881/2026 ABLAPL/6603/2026	SANJEEB KUMAR BARIHA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	GOLANTHARA (BERHAMPUR) /37 /2026 () //
306	D-ABLAPL/14223/2026 ABLAPL/6604/2026	SACHIDANANDA DEHURY VS	SAROJ RANJAN SUBUDHI VS	N.T.P.C. /99 /2026 ()

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307	D-ABLAPL/17055/2026 ABLAPL/6605/2026	STATE OF ODISHA IMAMUDDIN SHAIKH@ SHAIKH IMAMUDDIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// BIDANASI /290 /2025 ()
308	D-ABLAPL/16883/2026 ABLAPL/6606/2026	NABAKISHORE PARIDA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// OUPADA /90 /2026 ()
309	D-ABLAPL/17058/2026 ABLAPL/6607/2026	STATE OF ODISHA SUDHANYA BEHERA@GIDA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /100 /2026 ()
310	D-ABLAPL/16298/2026 ABLAPL/6608/2026	STATE OF ODISHA SUMANTA BISOI VS	BHARAT JALLI VS	// LAXMISAGAR P.S. /197 /2026 ()
311	D-ABLAPL/16896/2026 ABLAPL/6609/2026	STATE OF ODISHA BIBHUTI NAIK VS	PRIYA RANJAN SINGH VS	// RASOL /20 /2026 ()
312	D-ABLAPL/17062/2026 ABLAPL/6610/2026	STATE OF ODISHA SANAT KUMAR LENKA@ SONU LENKA VS	AMIT SUJAT BISWAL VS	// ATTABIRA /211 /2026 ()
313	D-ABLAPL/16899/2026 ABLAPL/6611/2026	STATE OF ODISHA SUSHANTA @ SUSANTA KUMAR BISWAL VS	PRIYA RANJAN SINGH VS	// MOTANGA /199 /2026 ()
314	D-ABLAPL/16967/2026 ABLAPL/6612/2026	STATE OF ODISHA SONU SAHOO @ SRIKANTA SAHOO VS	AMLAN SHAKTI PAUL VS	// BAGHAMARI /140 /2024 ()
315	D-ABLAPL/17024/2026 ABLAPL/6613/2026	STATE OF ODISHA SITAKANTA SAMAL VS	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /189 /2026 ()
316	D-ABLAPL/16986/2026 ABLAPL/6614/2026	STATE OF ODISHA JITENDRA BEHERA @ CHUAN BEHERA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /157 /2026 ()
317	D-ABLAPL/15933/2026 ABLAPL/6615/2026	STATE OF ODISHA TINA @ SUSANT KUMAR BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// PURI SADAR /266 /2026 () //

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318	D-ABLAPL/17028/2026 ABLAPL/6616/2026	DILLIP @ DILIP KUMAR DALEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALICHANDRAPUR /155 /2026 () //
319	D-ABLAPL/16429/2026 ABLAPL/6617/2026	SK. MD.IBRAHIM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /199 /2026 () //
320	D-ABLAPL/16902/2026 ABLAPL/6618/2026	RAMESH BHOLA @ ADAM VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /169 /2026 () //
321	D-ABLAPL/16919/2026 ABLAPL/6619/2026	SANJIB NAYAK @ SANJEEV NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /91 /2022 () //
322	D-ABLAPL/17030/2026 ABLAPL/6620/2026	SONU SAHOO @ SRIKANTA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /158 /2022 () //
323	D-ABLAPL/16510/2026 ABLAPL/6621/2026	RAMA KANTA PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIANTA P.S. /271 /2017 () //
324	D-ABLAPL/16940/2026 ABLAPL/6622/2026	MALLIK KHAN @ DADU KHAN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /182 /2026 () //
325	D-ABLAPL/17036/2026 ABLAPL/6623/2026	SUNIL ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /1153 /2025 () //
326	D-ABLAPL/16626/2026 ABLAPL/6624/2026	SATYAJIT SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /199 /2026 () //
327	D-ABLAPL/16942/2026 ABLAPL/6625/2026	BASUDEBA SHIAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHANJANAGAR /6 /2025 () //
328	D-ABLAPL/16641/2026 ABLAPL/6626/2026	AMIT KUMAR JENA @ MITHUN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MAHILA P.S.(BBSR) /169 /2026 () //
329	D-ABLAPL/17047/2026	RANJAN BAGAR	DIBYA JYOTI SAHOO	BELPAHAR /44 /2026

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	ABLAPL/6627/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/16922/2026 ABLAPL/6628/2026	NARAYAN MAHAPATRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	EOW,BHUBANESWAR /2 /2025 () //
331	D-ABLAPL/16989/2026 ABLAPL/6629/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	DURGA PRASAD DHAL VS	SONEPUR /185 /2026 () //
332	D-ABLAPL/16995/2026 ABLAPL/6630/2026	PRABHAKAR SINGH VS STATE OF ODISHA	SRIKANTA PANDA VS	RAMBHA (KHALLIKOTE) /283 /2026 () //
333	D-ABLAPL/16997/2026 ABLAPL/6631/2026	JITENDRA RATH VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /236 /2026 () //
334	D-ABLAPL/17004/2026 ABLAPL/6632/2026	ASHRUMOCHAN PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /120 /2026 () //
335	D-ABLAPL/15732/2026 ABLAPL/6633/2026	SARASWATI SAMAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	AUL /226 /2013 () //
336	D-ABLAPL/16949/2026 ABLAPL/6634/2026	SUDHANSHU SEKHAR MAHANTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIAPANDA /48 /2026 () //
337	D-ABLAPL/17063/2026 ABLAPL/6635/2026	UPENDRA PRADHAN VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	CYBER CRIME AND ECONOMIC OFFEN () //
338	D-ABLAPL/14048/2026 ABLAPL/6636/2026	PRATAP MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE KASIA /152 /2025 () //
339	D-ABLAPL/16954/2026 ABLAPL/6637/2026	SAROJ KUMAR SAHOO @ MUNA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MOTANGA /199 /2026 () //
340	D-ABLAPL/16765/2026 ABLAPL/6638/2026	SANJITA MOHARANA VS	SURYAKANTA DASH VS	EOW,BHUBANESWAR /3 /2026 ()

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341	D-ABLAPL/15884/2026 ABLAPL/6639/2026	STATE OF ODISHA ARUN KUMAR VS STATE OF ORISSA	ABHISHEK DASH VS	// JAIPATNA /132 /2025 () //
342	D-ABLAPL/16963/2026 ABLAPL/6640/2026	EJAZ AJMED @ GUDDU @ SUNAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	// PLANTSITE /563 /2026 () //
343	D-ABLAPL/15887/2026 ABLAPL/6641/2026	ARUN KUMAR VS STATE OF ODISHA	ABHISHEK DASH VS	// BELPARA /148 /2025 () //
344	D-ABLAPL/13551/2026 ABLAPL/6642/2026	S.K. YUSUF VS STATE OF ODISHA	ASIT KUMAR JENA VS	// JATNI P.S. /126 /2021 () //
345	D-ABLAPL/17012/2026 ABLAPL/6643/2026	RABINDRA KUMAR PADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// KIAKATA /67 /2026 () //
346	D-ABLAPL/17072/2026 ABLAPL/6644/2026	CHANDAN KUMAR DALBEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// BOLAGARH P.S. /230 /2026 () //
347	D-ABLAPL/17074/2026 ABLAPL/6645/2026	RUPALATA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BANSADA /141 /2026 () //
348	D-ABLAPL/15141/2026 ABLAPL/6646/2026	SK. MINHAZ QUADRI @ TUKUL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /134 /2026 () //
349	D-ABLAPL/17077/2026 ABLAPL/6647/2026	SARAT NAYAK VS STATE OF ODISHA	LAMBODAR ACHARI VS	// BUGUDA /471 /2025 () //
350	D-ABLAPL/17005/2026 ABLAPL/6648/2026	GAUTAM KUMAR BARIK @ GAUTAM BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BHOGRAI /163 /2026 () //
351	D-ABLAPL/17006/2026 ABLAPL/6649/2026	BANTI @ ADITYA BEHERA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// TOMANDO /48 /2026 () //

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352	D-ABLAPL/17080/2026 ABLAPL/6650/2026	BIPIN KUMAR DAS @ BIPIN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BANSADA /141 /2026 () //
353	D-ABLAPL/17008/2026 ABLAPL/6651/2026	SAROJ KUMAR SAHOO @ MUNA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MOTANGA /193 /2026 () //
354	D-ABLAPL/17013/2026 ABLAPL/6652/2026	AJAY KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /144 /2026 () //
355	D-ABLAPL/17016/2026 ABLAPL/6653/2026	MINATI MAITY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /142 /2025 () //
356	D-ABLAPL/16066/2026 ABLAPL/6654/2026	PADMINI JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ANANTPUR /74 /2026 () //
357	D-ABLAPL/16662/2026 ABLAPL/6655/2026	MOTI @ KAMALUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /208 /2026 () //
358	D-ABLAPL/17017/2026 ABLAPL/6656/2026	SUJIT PADHAN VS STATE OF ODISHA	BIJAY JENA VS	PUINTALA /292 /2025 () //
359	D-ABLAPL/16950/2026 ABLAPL/6657/2026	GOBARDHAN PATRA @ GANDUA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PAHALA /154 /2022 () //
360	D-ABLAPL/17018/2026 ABLAPL/6658/2026	MANOJ KUMAR PHUL VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	BHAWANIPATNA SADAR /229 /2026 () //